

**Government of Jammu and Kashmir  
Mining Department  
Civil Secretariat, J&K**

**Notification**

**Jammu , the 06<sup>th</sup> of March, 2026**

S.O 61 .- In exercise of the powers conferred under section 15 read with section 23C of the Mines & Minerals (Development and Regulation) Act, 1957 (Central Act No. 67 of 1957), the Government of Jammu and Kashmir hereby makes the following amendments in SRO-105 dated 31.03.2016 for regulating the grant of Minor Mineral Concession, Storage, Transportation of Minerals and Prevention of Illegal Mining in the Union Territory of J&K, namely:-

In sub-rule (2) of Rule 84 clause (i) shall be substituted as under:

- (i) (a) Deputy Commissioner, Additional Deputy Commissioner, and Sub Divisional Magistrate shall exercise powers within their jurisdiction under subsections (4) & (5) of section 21 of the Act, for purpose of seizure of mineral, tool, machinery etc in addition to the District Mineral Officer concerned.
- (i) (b) Equivalent Officer in rank/designation of Deputy Commissioner, Additional Deputy Commissioner and Sub Divisional Magistrate within their jurisdiction, as notified from time to time by the Department shall also exercise powers under subsections (4) & (5) of Section 21 of the Act for purpose of seizure of minerals, tools, machinery etc in addition to the concerned Deputy Commissioner, Additional Deputy Commissioner, Sub Divisional Magistrate and District Mineral Officer.

**By order of the Government of Jammu and Kashmir.**

**Sd/-**

(Ashwani Kumar) IAS,

**Financial Commissioner (Additional Chief Secretary)**

Dated: 06.03.2026

No: GM-MNG/391/2025-04

Copy to the:

1. All Financial Commissioner(s) (Additional Chief Secretaries).
2. Director General of Police, J&K.
3. Principal Secretary to the Hon'ble Lieutenant Governor.
4. All Principal Secretaries to the Government.
5. All Commissioner/ Secretaries to the Government.
6. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
7. Divisional Commissioner, Kashmir/ Jammu.
8. All Heads of Departments/ Managing Directors.
9. All Deputy Commissioners.
10. Director, Achieves, Archeology and Museums, J&K.
11. Director, Geology and Mining, J&K.
12. All Senior Superintendent of Police.
13. Managing Director, J&K Mineral Limited Corporation.
14. General Manager, Government Press, Jammu / Srinagar.
15. Private Secretary to Financial Commissioner (Additional Chief Secretary), Mining Department.
16. All concerned officers.
17. In-charge Website, Mining Department.



(Mohammad Ashraf Wani) JKAS

**Under Secretary to the Government**